

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The information is being collected and will be laid on the Table of the House.

Vacancy in Office of the Registrar of Companies, Bihar

250. SHRI RAMAVATAR SHASTRI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there are any vacancies existing in the office of the Registrar of Companies, Bihar for the post of lower/upper division clerks;

(b) if so, what action has been taken to fill up the same and from what sources;

(c) whether appointment for the post of Bihar office will be made from the Calcutta office; and

(d) if so, why not from Bihar itself?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). There is no vacant post of Lower Division Clerk or Upper Division Clerk in the Office of the Registrar of Companies, Bihar except for a short term vacancy of a post of Lower Division Clerk due to ad-hoc appointment of a Lower Division Clerk as Upper Division Clerk.

(c) and (d). The posts of Lower Division Clerks in the Offices of the Registrars of Companies are filled up through the Staff Selection Commission, Eastern Region. The posts of Upper Division Clerks in the region are filled up by promotion from amongst all the eligible Lower Division Clerks in the region.

Proposal to extend Satellite Television relaying system to remote areas

251. SHRI P. NAMGYAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) The names of areas which are connected with Satellite Television relaying system;

(b) whether Government propose to extend this facility to other remote areas of the country like Ladakh in Jammu and Kashmir, Lahaul-Spiti and Kinnaur in Himachal Pradesh, Arunachal Pradesh and Andaman and Nicobar Islands; and

(c) if reply to (a) above be in the affirmative, when and if the reply be in negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD JOSHI): (a) to (c). The Indian National Satellite (INSAT) is expected to be launched in early 1982. Proposals for utilisation of INSAT for TV coverage are under consideration on the basis of the recommendations made by an inter-Departmental Working Group. The areas that would be covered through INSAT would depend on the approval of plan, availability of resources and relative priorities.

Electrification of Villages

252. SHRI CHITTA MAHATA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages in the country which have not been electrified; and

(b) by when these villages would be electrified?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to latest reports, as on 31st August, 1980, the number of villages which had not been electrified was 3,19,629.